

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)**

**Item No. 207  
(IB)-1781(ND)2018  
I.A-3434/2021**

**IN THE MATTER OF:  
Indu Kumar & Ors.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Saha Infratech Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 12.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Ashish Makhija, Ms. Richa Singh - Adv for RP

**ORDER**

Renotify this case on 27.08.2021



**(T.S. SINGH)  
COURT OFFICER**